

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1605

ANSWERED ON:30.11.2011

KENDRIYA VIDYALAYAS

Dhanaplan Shri K. P.;Gorakhnath Shri ;Jeyadural Shri S. R.;Kodikunnil Shri Suresh;Mahendrasinh Shri Chauhan ;Mahto Shri Baidyanath Prasad;Rana Shri Jagdish Singh;Singh Dr. Raghuvansh Prasad;Singh Shri Sushil Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Kendriya Vidyalayas (KVs) sanctioned during the 11th Five Year Plan and those opened out of them, State-wise;
- (b) whether proposals have been received from State Governments and others for opening of Kendriya Vidyalayas;
- (c) if so, the details thereof, State-wise and the action taken/being taken by the Government thereon;
- (d) whether the Government proposes to open some new KVs;
- (e) if so, the locations thereof, State wise alongwith the time by which these are likely to be opened/made functional;
- (f) whether the State Governments are consulted for location of these institutions in their States; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) During the 11th Five Year Plan, the Govt. of India sanctioned 107 new Kendriya Vidyalayas (KVs) out of which 105 KVs have been opened during the year 2010-11 and 2011- 12. The State-wise details are given in Annexure-I.
- (b) & (c) Yes, Sir. 124 proposals have been received from various State Governments and other institutions for opening of KVs. The State-wise details of these proposals are given in Annexure-II.
- (d) & (e) Opening of new KV is an ongoing process on receipt of the feasible proposal in prescribed proforma from the various Ministries of Govt. of India and State Governments/Union Territories. The concerned agency has to commit the availability of requisite resources for setting up a new KV like land free of cost, temporary accommodation etc. Opening of a new KV depends upon the availability of fund and approval of the competent authority.
- (f) & (g) Opening of new KVs in civil sector under State Government category is done on the recommendation of the State Government. The State Government also has to provide the land free of cost. Thus consultation with State Government is inherent in the proposal to set up a new KV.